

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH

A3

O.A. NO. 500/92

I.K. Pandey and another

Applicants.

versus

Union of India & others

Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.
Hon. Mr. K. Obayya, Adm. Member.

(Hon. Mr. Justice U.C. Srivastava, V.C.)

M.P. No. 892 of 1992 is an application for withdrawal of the petition. The M.P. has been signed by all the three applicants and the learned counsel for the applicant states that the applicants are not interested in pursuing the same and have prayed that the O.A. may be dismissed as withdrawn with liberty to file another application. Consequently, it is dismissed as withdrawn. No order as to costs.

Malik
28-X-92

A.M.

U
V.C.

Shakeel/-

Lucknow: dated 19.10.92.

Received

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Shakeel
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